

से मुक्त कर दिये गये हैं। सरकार ने औद्योगिक लाइसेंसों के लिए उद्योगों की 'प्रतिबन्धित' सूची को भी समाप्त कर दिया है। सरकार आयात नीति को, विशेषकर पूँजीगत सामान सम्बन्धी नीति को और भी उदार बना रही है/बनाने की सोच रही है।

[THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT : (SHRI GHANSHYAMBHAI OZA) : (a) Shri Satya Pal, *inter alia*, mentioned that there is scope to increase production of engineering industries.

(b) With a view to encourage production, Government have liberalised the licensing policy according to which units having an investment of less than Rs. one crore are exempted from licensing, subject to certain conditions. Government have also abolished and 'Banned' list of Industries for purpose, of industrial licence. They are also taking/contemplating further liberalisation of import policy, particularly in respect of capital goods.]

#### BAN ON STRIKES ON NORTH EASTERN RAILWAY

54. SHRI T.V. ANANDAN : Will the Minister of RAILWAYS/?, if he be pleased to state :

(a) whether it is a fact that an order banning strikes on the North Eastern Railway under the Essential Services Maintenance Act was promulgated by Government on the 18th April, 1971; and

(b) if so, the results achieved thereby?

THE MINISTER OF RAILWAYS/ (SHRI K. HANUMANTHAIYA) : (a) Yes.

(b) Railway staff posted in Garhara-Barauni area suddenly struck work from 25-3-1971. The illegal stoppage continued even after an appeal was made by the Minister for Railways on 7th April, 1971. Therefore, a notification under the Essential Services Maintenance Act, 1968 was issued on 18th April, 1971 banning strikes on the North Eastern Railways as a preventive measure so that this illegal strike might not spread to other areas as also to enable effective action being taken against the persons, who were preventing the large body of willing workers through intimidation. The strike was called off on 27-4-1971.

[ ] English translation.

#### PLAN FOR CONVERSION OF METRE GAUGE LINE INTO BROAD GAUGE

55. SHRI N.K. KRISHNAN : SHRI M.V. BHADRAM : DR. Z.A. AHMAD :

SHRI S.A. KHAJA MOHIDEEN : Will the Minister of RAILWAYS/ be pleased to state :

(a) whether it is a fact that Government have prepared a perspective plan for the conversion of metre gauge tracks into broad gauge in the country;

(b) if so, what are the details thereof; and

(c) what is the estimated cost of the plan?

THE MINISTER OF RAILWAYS/ (SHRI K. HANUMANTHAIYA) : (a) to (c) A perspective plan for the conversion to Broad Gauge of about 3200 Kms. of some of the arterial high density metre gauge routes in the country in the next 10 to 15 years at a cost of about Rs. 230 crores has been prepared. A list of these sections is attached (*See* statement below). The lines to be actually converted and their order of priority will be finalised after surveys and economic studies are completed and the reports thereon are examined from all angles and conversion of the line is found to be justified.

#### STATEMENT

S. No.	Name of Sections
1	Varanasi-Bhatni-Gorakhpur.
2	Barabanki-Gonda-Gorakhpur (including parallel B.G. line between Barabanki and Gonda).
3	Viramgam-Okha-Porbandar.
4	Guntakal-Bangalore (including parallel B.G. line between Guntakal and Dhar-mavaram).
5	Bongaigaon-Gauhati.

S. Name of Sections  
No.

6 Karur-Dindigul-Tuticorin (including new B.G. line between Karur and Dindigul and parallel B.G. line between Dindigul and Madurai and conversion of Madurai-Tuticorin-Maniyachi-Tirunelveli).

7 Bhatni-Barauni-Katihar.

8 Samasiipur-Raxaul via Muzaffarpur or Darbhanga.

9 Ernakulam-Quilon-Trivandrum.

10 Miraj-Londa-Hospet-Murumbagao and Alnavar-Dandeli.

#### THANNEERNUKKOM BUND

56. SHR[ B.V. ABDULLA KOYA : Will the Minister of IRRIGATION AND POWER/ftwrf ?ftT fajH m\ be pleased to state :

(a) whether it is a fact that the construction work at Thanneernuikkom Bund is far behind the schedule; and

(b) if so, what are the reasons therefor, and the details of the steps proposed to be taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER/fxinf ?jfa fag\* mxm nf artsf (SHRI BAIJNATH KUREEL) : (a) Yes.

(b) The delay is on account of the following reasons :

(i) Inadequate provision of funds by the State Government.

(ii) Defaulting of contractors.

(iii) Unforeseen technical problems.

(iv) Lack of special equipments like dredgers etc.

Senior officers from the Centre were deputed to go into the technical problems. They have since given their advice and the project is under progress now, and is expected to be completed by December, 1972.

#### CUTTACK-PARADEEP RAIL LINK

57. SHRI LOKANATH MISRA : Will the Minister of RAILWAYS/^f ifft be pleased to state :

(a) what is the number of sections into which the project on Cuttack-Paradeep rail link has been divided for execution;

(b) whether satisfactory progress has been achieved in all the sections so far; and

(c) whether the entire project is likely to be completed according to schedule; if not, the reasons therefor?

THE MINISTER OF RAILWAYS/^ jf<\*t (SHRI K. HANUMANTHAIYA) (a) and (b) There are twelve reaches for execution of earth work on the Cuttack-Paradeep rail link and the work is progressing according to schedule.

(c) Yes; the line is expected to be completed by the end of 1972.

58. [Transferred to the 2nd June, 1971]

59. [Transferred to the 3rd June, 1971]

#### PROTOTYPE FOR SMALL CAR

60. DR. BHAI MAHAVIR : Will the Minister of INDUSTRIAL DEVELOPMENT/tjfaftfhsBfa\*m»\*iift be pleased to state :

(a) whether it is a fact that Shri Madan Mohan Rao was given 18 months by Government to produce the prototype of a small car;

(b) if so, what is the time given to Shri Sanjay Gandhi for the same purpose;

(c) whether any fresh applications have been received in the meantime for issue of letters of intent for the production of small car indigenously; and

(d) if so, the details of the parties from whom such applications have been received?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT/stsfjTqf; fjp\*TO \*i<\*T?ra flf Tjqrar (SHRI SIDDHESHWAR PRASAD) : (a) Yes, Sir.

(b) Eighteen months.

(c) and (d) An application under the Industries (Development and Regulation) Act, 1951 for the grant of an industrial licence for the manufacture of passenger cars has been received from Shri Sam Cherian, Quilon. The scheme is based on totally indigenous design and resources. The application is being processed.